Title: Reported pecision of government to close down the Hyderabad and Bangalore Airports.

SHRI BASU DEB ACHARIA (BANKURA): Mr. Speaker, Sir, the Government of India has taken a decision to close down the existing airport at Hyderabad as a new airport, which is 45 kms. away from the city of Hyderabad, will be inaugurated tomorrow. When the agreement was finalized in 1999-2000, the growth in the civil aviation sector was only 6 per cent. This agreement was finalized when the NDA was in power. Today the growth in the civil aviation sector is 20 per cent.

MR. SPEAKER: You cannot talk about the entire civil aviation sector here.

SHRI BASU DEB ACHARIA: I will have to justify it.

MR. SPEAKER: This is not the time for justification of making a reference.

SHRI BASU DEB ACHARIA: Only when I justify, what I want to say will be covered. They have taken half-an-hour. You are not giving me five minutes.

MR. SPEAKER: They have taken half-an-hour, but how they have taken, you know everything.

SHRI BASU DEB ACHARIA: I know.

MR. SPEAKER: Don't follow such an example.

SHRI BASU DEB ACHARIA: I will take only five minutes.

MR. SPEAKER: Okay. Thank you.

SHRI BASU DEB ACHARIA: Sir, the total capacity for which a new airport has been built was for 6.5 million passengers. Today, in Hyderabad Airport, the total number of passengers is 7 million. The same is the case with Bangalore Airport. Now there is a scope for renegotiations because the agreement was made on the basis of the projection which was made at that point of time. [R19]

<u>[r20]</u>Sir, the new airport has been built up under private sector or joint venture companies. Now, there is no justification to close the existing airports of Hyderabad and Bangaluru. If, by tomorrow, they are closed down, the people will face a number of difficulties.

Since the agreement was done with the GMR, we have been demanding that new green field airport can be built up, but the brown airport, the existing airport, should not be closed to protect the interest of the private sector. Since day before yesterday the employees union of Airports Authority have started a non-cooperation movement. They have not gone on strike. But ESMA, a draconian Act, has been imposed in Indira Gandhi International Airport in order to thwart the peaceful movement of the employees of the Airports Authority of India.

We can have a new green field airport, but the existing airports of Hyderabad and Bangaluru should not be closed down. The ESMA, which has been imposed by the Government, should be withdrawn and the Ministry should start negotiating with the unions for settlement of the issue and for redressal of the issue. The Government should reverse its decision to close down the existing airports of Hyderabad and Bangaluru.

MR. SPEAKER: Dr. Babu Rao Mediam, Shri Prahlad Joshi, m04 Shri Ananth Kumar, m05 Shri Sunil Khan, m06 Shri Amitava Nandy, m07 Shri Samik Lahiri, m08 Shri Chandrakant Khaire, m09 Shri Mohan Singh, m10 Shri Gurudas Dasgupta and m11 Shri Ajoy Chakraborty are allowed to associate with this matter.

...(Interruptions)

MD. SALIM (CALCUTTA – NORTH EAST): Sir, there are so many notices given on this issue...(Interruptions)

MR. SPEAKER: This is not a debate. I will not allow.

...(Interruptions)

MR. SPEAKER: I have mentioned the names of the hon. Members who have given notices.

...(Interruptions)

SHRI ANANTH KUMAR (BANGALORE SOUTH): Sir, it concerns the Bangaluru Airport...(Interruptions)

MR. SPEAKER: I have called the name of Shri Ramji Lal Suman. Mr. Suman, please do not refer to a State matter. You may refe to the hon. Member's problem.
(Interruptions)
SHRI BASU DEB ACHARIA (BANKURA): Sir, so many hon. Members have given notices(Interruptions)
MR. SPEAKER: I have read all the names to be recorded.
(Interruptions)
SHRI ANANTH KUMAR (BANGALORE SOUTH): Sir, I have also given notice(Interruptions)
MR. SPEAKER: I have mentioned your name also that you associate with this.
(Interruptions)
अध्यक्ष महोदय : मैंने सभी सदस्यों का नाम लिया है, इस तरह से नहीं होगा _।
(व्यवधान)
MR. SPEAKER: Nothing is being recorded.
(Interruptions)* …
MR. SPEAKER: Mr. Nandy, this is not fair. I have allowed your Leader full opportunity. I have mentioned the names of other hon Members also.
(Interruptions)
MR. SPEAKER: I have mentioned his name also.
(Interruptions)
MR. SPEAKER: I have called another Member, Shri Ramji Lal Suman.
(Interruptions)
भ्री सैयद शाहनवाज़ हुसैन (भागतपुर) : एक सदस्य को इधर से भी बोलने का मौका दें _। (<u>ल्यवधान</u>)
MR. SPEAKER: This is just a Special Mention matter, you know that.
(Interruptions)
* Not recorded.
MR. SPEAKER: Nothing is being recorded. I do not mind, you go on.

(Interruptions)* …

MR. SPEAKER: Very well, go on.

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[r21]...(Interruptions)